

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**

Sub: High Court for the State of Telangana – Nomination of the Prl. District Judges and Additional District Judges officiating at Hyderabad and Headquarters of Rangareddy District for the Interactive Session followed by Farewell function on 30.03.2019 (Saturday) at 12.30 pm at the Judicial Academy – Accorded.

ORDER ROC.NO.161/SO/2019, DATED 28.03.2019

The Hon'ble High Court has been pleased to nominate the Prl. District & Sessions Judges and Additional District Judges officiating at Hyderabad and Headquarters of Rangareddy District for the Interactive Session followed by farewell function of the Hon'ble Sri Justice Thottathil B.Radhakrishnan, Chief Justice, High Court for the State of Telangana, on 30.03.2019 (Saturday) at 12.30 pm at the Judicial Academy.

All the Prl. District & Sessions Judges and all the Additional District Judges officiating at Hyderabad and Headquarters of Rangareddy District shall report at Judicial Academy at 11.30 am.


REGISTRAR GENERAL
28-3-19

To

- 1) The Chief Judge, City Civil Court, Hyderabad.
- 2) The Chief Judge, City Small Causes Court, Hyderabad.
- 3) The Metropolitan Sessions Judge, Hyderabad.
- 4) The Prl. District & Sessions Judge, Rangareddy District.

} With a request to
communicate to all the
Addl. District Judges
under your control.

The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (with a request to place the same in the official website of the High Court.)